PUNAJB VIDHAN SABHA SECRETARIAT

Starred Questions

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON Wednesday, the 26th February 2020

To release financial aid by the government for Inter-Caste Marriage

*2592. Master Baldev Singh, M.L.A:- Will the Social Justice, Empowerment and Minorities Minister be pleased to state whether it is a fact that some financial aid was released by the government to encourage Inter-Caste Marriage; if so, whether the said aid is also released now together with the amount of aid for the same?

Posts of Doctors in Veterinary Dispensaries in Constituency Shutrana

*2690. <u>Sardar Nirmal Singh, M.L.A:</u> Will the Animal Husbandry Minister be pleased to state the names of Veterinary Dispensaries alongwith the number of posts of doctors lying vacant in these dispensaries in Assembly Constituency Shutrana togetherwith the time by which the said posts are likely to be filled-up?

To distribute sports kits in Rupnagar

*2703. Sardar Amarjit Singh Sandoa, M.L.A:- Will the Sports and Youth Services Minister be pleased to state the number of sports kits distributed for various villages of district Rupnagar in the year 2019 togetherwith the details thereof?

To install new tubewells for potable water in Urmar Constituency

*2728. Sardar Sangat Singh Gilzian, M.L.A:- Will the Water Supply and Sanitation Minister be pleased to state whether the government has any proposal to install new tubewells to provide potable water in Assembly Constituency Urmar in near future; if so, the details thereof together with the number of tubewells to be installed in said Constituency?

Present status of the project of Co-operative Bhawan at Amloh

- *2751. Sardar Randeep Singh, M.L.A:- Will the Co-operation Minister be pleased to state:
 - a) whether it is a fact that the Co-operation Minister had made an announcement to construct a Co-operative Bhawan at Amloh in October, 2018; if so, the action taken by the government in this regard;
 - b) the present status of the project alongwith the time by which it is likely to be completed?

Desilting of Beas River passing through Baba Bakala Constituency

*2747. Sardar Santokh Singh Bhalaipur, M.L.A:- Will the Water Resources Minister be pleased to state whether there is any plan of the Government to desilt the Beas River passing through Baba Bakala Constituency for uninterrupted flow of water to tackle flood like situation during rainy season.

To confer ownership rights of common cultivable land in rural area of the State on lesser rates

*2753. <u>Sardar Navtej Singh Cheema,M.L.A:</u> Will the Revenue Minister be pleased to state whether the government consider to confer ownership rights of common cultivable land in rural areas of the States in the name of the poor people having already occupied and carrying cultivation on the same on lesser rates; if so, the details thereof?

To fill-Up the vacant Posts at Civil Hospital, Garhshankar

*2376. Sardar Jai Krishan Singh, M.L.A:- Will the Health and Family Welfare Minister be pleased to state whether it is a fact that the posts of Radiologist, Pathologist, Eye Specialist(Oculist) and Child Specialist (Paediatrist) are lying vacant at Government Hospital, Garhshankar; if so, the time by which the supra posts are likely to be filled-up?

Construction of unsafe buildings of schools in Urmar Constituency

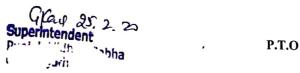
- *2727. Sardar Sangat Singh Gilzian, M.L.A:- Will the Education Minister be pleased to state:
 - a) the list and total number of Primary, High and Senior Secondary Schools falling in Assembly Constituency Urmar, whereof buildings have been declared unsafe;
 - b) the steps taken/to be taken by the government for construction of new buildings in the schools mentioned above togetherwith the time by which the same is likely to be constructed?

Present status to set up steel chamber at Mandi Gobindgarh

- *2749. Sardar Randeep Singh Nabha, M.L.A: Will the Industries Minister be pleased to state:
 - a) whether it is a fact that it was announced to set up a steel chamber at Mandi Gobindgarh in July, 2018; if so, the action taken by the government in this regard;
 - b) the present status of the project alongwith the time by which it is likely to be completed?

To save the water of Sutlej river from getting polluted

*2542. Sardar Gurpartap Singh Wadala, M.L.A:- Will the Chief Minister be pleased to state whether it is a fact that water of river Sutlej becomes unfit for drinking due to discharge of polluted water of Chitti and Kali Bein and Budha Nullah into Sutlej river and is also harmful for crops of the farmers; if so, the efforts being made by the government to save water of river Sutlej from getting polluted?



Repair of road leading to Rahon-Mattewal-Meharban

*2718. Sardar Sharanjit Singh Dhillon, M.L.A:- Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the government to repair Rahon-Mattewal-Meharban (district Ludhiana) road which is in quite a dilapidated condition; if so, the time by which it is likely to be done?

To open a new Nursing College at Baghapurana

*2719. Sardar Darshan Singh Brar, M.L.A:- Will the Medical Education & Research Minister be pleased to state whether the government would consider to open a new Nursing College at Baghapurana (Moga) keeping in view the demand of people of the Constituency; if so, the time by which the said college is likely to be opened?

To fill-up posts of Veterinary Inspector in Animal Husbandry Department

*2696. Sardar Manpreet Singh Ayali, M.L.A:- Will the Animal Husbandry Minister be pleased to state whether it is a fact that approximately 600 posts of Veterinary Inspector in Animal Husbandry Department are lying vacant at present; if so, the time by which the government proposes to fill the said posts?

Regarding staff working under Punjab Roadways/P.R.T.C

- *2645. Sardar Harpal Singh Cheema, M.L.A:- Will the Transport Minister be pleased to state:-
 - a) the number of employees working in Public Undertaking of the State namely P.R.T.C, Punjab Roadways; the number of regular, contract based employees out of the abovesaid togetherwith the number of employees recruited through outsource;
 - b) the total number of sanctioned posts for above mentioned Undertaking;
 - c) whether all the posts have since been filled-up in these Corporations as per the reservation policy of the State Government?

Construction of building of Sri Goindwal Sahib Jail

- *2731. Sardar Ramanjit Singh Sikki, MLA:- Will the Jails Minister be pleased to state:
 - a) whether it is a fact that the construction work of Sri Goindwal Sahib (TarnTaran) Jail is still incomplete; if so, the reasons therefor;
 - b) the time by which the said building is likely to be completed?

Compensation for damaged crops of farmers due to ashes of chimneys of Talwandi Sabo Power Plant

- *2695. Sardar Dilraj Singh Bhunder, M.L.A:- Will the Revenue Minister be pleased to state:
 - a) whether the government had conducted any enquiry to assessing the damage of various crops of the farmers caused to fly ashes come out from the chimneys of Talwandi Sabo Power Plant, Banawali; if so, the loss to various crops of farmers according to the enquiry of concerned department;
 - b) the amount of compensation to the affected farmers for compensate the loss mentioned in part (a) above along with balance amount of compensation so far together with reasons for non-payment of compensation?

To get the names registered in Birth Certificates formed before 2004

*2714. Shri Rajinder Beri, M.L.A: Will the Health and Family Welfare Minister be pleased to state whether it is a fact that the name of the child is not being registered in the birth certificates issued before 2004 whereof general public is facing difficulties and have to visit the offices repeatedly; if so, whether the government will contemplate to give more time to beneficiaries to get the name registered in the birth certificates formed before 2004?

To open Guru Nanak Dev Open University in Bhanri, district Patiala

- *2738. Sardar Rajinder Singh, M.L.A:- Will the Higher Education Minister be pleased to state:
 - a) the p-oposal to open Guru Nanak Dev University sanctioned by the government at Block Bhanri in district Patiala together with the sources of funding for the same;
 - b) the time by which the academic session is likely to be started in said university and whether the building of said university is likely to be completed before starting new session or any transit campus will be set up for the same; if so, the details thereof;
 - c) the time by which the foundation stone of this university is likely to be laid togetherwith the time by which it is likely to be completed?

Sanctioned posts of doctors and other staff in Civil Hospital Bhaini, Miankhan

- *2736. Sardar Fatehjung Singh Bajwa, M.L, A:- Will the Health and Family Welfare Minister be pleased to state:-
- a) the categories-wise total number of sanctioned posts of doctors and other para-medical staff in Civil Hospital, Bhaini Miankhan (Kahnuwan Block);
- b) the categories-wise number of posts lying vacant in the said hospital alongwith the steps being taken by the government to fill up the same togetherwith the time by which these are likely to be filled up?

Superintendent
Punjab Vir
Chan'

Shashi Lakhanpal Mishra, Secretary, Punjab Vidhan Sabha.